## HIGH COURT OF JUDICATURE AT ALLAHABAD Notice

In continuation of the notice dated 09.07.2021 of the first phase of the rollout and changeover to the new video conferencing platform all matters (in which request for Video Conferencing is allowed by the Hon'ble Courts) before Court Nos. 2, 3, 6, 29, 30, 32, 34, 36, 37, 39, 40 and 46 shall be heard on the WebEx Video Conferencing platform.

Sd/-

Registrar General 13.07.2021